

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:1356
ANSWERED ON:05.03.2013
WORKERS IN COAL COMPANIES
Sainuji Shri Kowase Marotrao

Will the Minister of COAL be pleased to state:

- (a) the quantity of coal produced manually and mechanically during each of the last three years and the current year separately, State-wise;
- (b) the number of workers including contract workers employed for manual and mechanical works for extraction of coal in various coal companies, separately, State-wise and company-wise; and
- (c) the steps taken by the government towards the welfare of coal mine workers?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a):The quantity of coal produced state-wise, manually and mechanically during the last three years and current year (as on January, 2013) are as under:

State	2009-10	2010-11				
	Manually	Mechanically	Total	Manually	Mechanically	Total

West Bengal	3.643	12.487	16.130	3.030	12.319	15.349
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Jharkhand	2.259	86.261	88.520	1.470	90.509	91.979
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Chhattisgarh	0.320	94.740	95.060	0.161	99.186	99.347
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Orissa	0.062	104.018	104.080	0.043	100.237	100.280
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MP	0.451	93.329	93.780	0.408	70.399	70.807
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Maharashtra	0.326	38.294	38.620	0.214	36.718	36.932
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UP	0.000	13.970	13.970	0.000	15.526	15.526
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Assam	0.000	1.110	1.110	0.002	1.098	1.100
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Andhra Pradesh	3.024	47.405	50.429	2.099	49.234	51.333
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State 2011-12 2012-13 upto Sept.2013

Manually Mechanically Total Manually Mechanically Total

West 2.075 14.268 16.343 0.569 6.868 7.437
Bengal

Jhar 1.241 91.185 92.426 0.228 38.044 38.272
khand

Chhatt 0.124 99.481 99.605 0.097 46.677 46.774
ishgarh

Orissa 0.000 103.119 103.119 0.00 45.346 45.346

MP 0.332 70.492 70.824 0.075 31.05 31.125

Maha 0.120 36.621 36.741 0.04 15.262 15.302
rastra

UP 0.000 16.178 16.178 0.00 7.114 7.114

Assam 0.004 0.598 0.602 0.001 0.184 0.185

Andhra 1.613 50.598 52.211 1.310# 46.037# 47.347#
Pradesh

#Upto January, 2013.

(b): Details of permanent workers in Subsidiaries of CIL as on 01-01-2013 is given below :-

Company Manual Mechanical, Clerical & Supervisory

ECL 8809 63629

BCCL 4147 55931

CCL 6293 39590

WCL 1764 50880

SECL 2682 68666

MCL 39 20213

NCL 0 14361

CMPDIL 0 2212

NEC 94 2191

CIL(HQ) 0 574

TOTAL (CIL) 23828 318247

SCCL 5202 64982

No contractor workers are deployed directly either manually or mechanically by the Management of CIL and its subsidiary companies and SCCL. However, certain jobs including hiring of HEMM are done by the Private contractors who are engaging their own employees, which varies from time to time as per requirement. The company-wise details of such employees at present is furnished below:-

Company Workers engaged by Private Parties

ECL 6021

BCCL 5660

CCL 6074

WCL 2931

SECL 19373

MCL 13973

NCL 8644

CMPDIL 708

NEC 1343

CIL(HQ) 115

TOTAL 64842

(c): All companies engaged in mining of coal are required to comply with the provisions of Mine Act, 1952 and the connected Rules thereunder and provide welfare amenities accordingly. The Coal India Ltd. & its subsidiaries and SCCL are providing welfare amenities to their employees, particularly in the fields of health, sanitation, residential accommodation, education to workers' children,

supply of Drinking water, laying of roads, improving health awareness among employees and their families through communication cell, sports and games to provide recreation, canteens for providing food at a cheaper rate in addition to various Social Security Schemes.